

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

39.

IA-2033/2023 in C.P. (IB)/108(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES:

State Bank of India

Vs

Naresh Kumar Chaudhary

SECTION: 95 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Avinash R Khanolkar, Ld. Counsel for the Applicant present.
Mr. Aniruth Purusothaman, Ld. Counsel for the Respondent/Personal Guarantor present.
2. **IA-2033/2023:** This is an Application, filed by the RP appointed in the matter to submit report in the affairs of the Personal Guarantor; Naresh Kumar Chaudhary, under Section 99 of the IBC, 2016, to place on record the report prepared by the RP. The same is taken on record and Application is **disposed of.**

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)